

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Review Petition No. 16/13  
In  
Appeal No. 166 of 2012**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Delhi Transco Ltd. ... Review Petitioner/  
Appellant (s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Review Petitioner (s): Ms. Swapna Seshadri  
Ms. Anushree Bernard**

**Counsel for the Respondent(s) : Mr. Vishal Anand  
Mr. Gaurav Dudeja for R-2**

**ORDER**

Heard.

Issue notice of the Review Petition to the Respondents returnable on **7<sup>th</sup> January, 2014**. Dasti service permitted.

Mr. Gaurav Dudeja, learned counsel accepts notice on behalf of respondent no.2.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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